

Ballia in Uttar Pradesh and Saran in Bihar;

(b) whether it is also a fact that the proposed road-bridge at Manjhi-ghat has been abandoned; and

(c) if so, what steps Government propose to take to alleviate the sufferings of the people of Ballia and Saran in the absence of a road-bridges linking the two districts?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c). The Central Government have agreed to provide a loan assistance of Rs. 4.50 crores to be shared equally by U.P. and Bihar Governments for the construction of a bridge over Ghogra near Manjhi-ghat under the Central Aid Programme of State Roads of inter-State or Economic Importance subject to the condition that the excess, if any, over and above the approved loan would be met by the State Governments from their own plan resources, Government of U.P., who are responsible for its execution, have intimated that the cost of this bridge has since increased to Rs. 7.37 crores. The U.P. and Bihar Governments have accordingly been requested to convey their concurrence to meet the excess involved from their own resources. They have not sent the requisite concurrence so far.

#### Rail Bridge over Ghaghra

6173. SHRI HARINATH MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the rail bridge over Ghaghra at Manjhi on Chapra-Varanasi Section of North Eastern Railways has outlived its stipulated life about a decade ago and is in such a dilapidated condition that it may collapse at any moment.

(b) if so, what steps Government are taking to replace the said rail bridge at Manjhi; and

(c) whether there is any plan for a rail-cum-road bridge at Manjhi?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. the bridge is in satisfactory condition.

(b). Does not arise.

(c). No.

#### Upgradation of two Departments of Patna Medical College Hospital

6174. SHRI HARINATH MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that two Departments of Patna Medical College Hospital were upgraded during the Fourth Five Year Plan period;

(b) if so, the names of Departments and the nature of help given to the institution in this connection;

(c) whether these Departments were upgraded on the clear understanding given by the State Government that the upgradation would be maintained by it after the expiry of the Fourth Plan period;

(d) whether it is a fact that the money made available by the Central Government under different heads was not fully utilised and a good amount was allowed to lapse;

(e) whether it is also a fact that the level of upgradation of these Departments are not being maintained by the State Government and as such the teaching and research work are badly suffering; and

(f) if so, the steps which Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

### Financial Norms of Railways

6175. SHRI BHEEKHA BHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Dr. H. K. Paranjape has submitted his report in regard to the financial norms of Railways;

(b) whether Government have examined the recommendations;

(c) if so, how many recommendations have been accepted by Government; and

(d) whether a copy thereof will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Rail Tariff Enquiry Committee headed by Dr. H. K. Paranjape was set up to examine the structure of Railway freight fares and other charges. It examined certain aspects of Railway financial arrangements, relevant to the fixation of freight and fares tariffs.

(b) and (c). The recommendations are under examination.

(d) Some copies have been placed in the Library of Lok Sabha. However, copies of the Reports will be laid on the Table of the House in due course.

### Banswara—Ratlam Line

6176. SHRI BHEEKHA BHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have ever considered the desirability of joining

Rajasthan and Madhya Pradesh by Banswara—Ratlam Railway Line;

(b) whether it is a fact that previous surveys did not prove economical;

(c) whether Government propose to order re-surveys in view of huge infrastructural development in that region;

(d) whether it is a fact that entire area is tribal belt; and

(e) whether it is a fact that most of tribal people have not seen railway line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Preliminary engineering-cum-traffic survey for a B.G. line between Ratlam and Banswara with possibility of its extension upto Dungarpur was carried out in 1977 and different alternative alignments via Sheogarh and Sailana were investigated. It was revealed that the total cost of construction is very high due to hilly terrain and hence the project was not found financially viable.

(c) No proposal is under consideration.

(d) and (e). The proposed line will traverse through areas inhabited by Adivasis.

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ने आठ सूत्री मांगें

6177. श्री रामावतार शास्त्री :  
क्या रेल मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या अखिल भारतीय रेलवे  
अनुसूचितवर्गीय कर्मचारी संघ ने उन्हें अपना आठ  
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